

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.239  
CP 35 of 2020

**Proceedings under Section 241, 244, 447, 448 & 449 Co. Act, 2013**

**IN THE MATTER OF:**

Pradyumankumar Dwarkadas Patel

.....Applicant

V/s

Runwell Precured Pvt Ltd & Ors

.....Respondent

**Order delivered on: 07/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Ms. Natasha Dhruvan Shah, Advocate

For the Respondent

:Mr. Atul Sharma, Advocate

**ORDER**  
**(Hybrid Mode)**

Mediation process is presently going on, in terms of the order dated 11.03.2024 which was apprised by the learned counsel, Ms. Natasha Dhruvan Shah that today was meeting of mediation.

In view of the same, re-list this matter on 11.07.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**